Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 173 of 2012

Dated : 29th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri (R-CSERC)

ORDER

At the request of the counsel for all the parties, post the matter on **30.04.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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